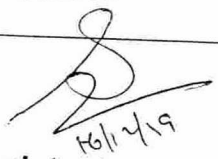


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 09.12.2019 To 13.12.2019				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		<b>FINAL ORDER</b>		
1	E/50155/2019	FO/51512/2019	04.12.2019	09.12.2019
2-7	E/51337,51903/2016 E/52199-202/2015	FO/51580-85/2019	04.12.2019	09.12.2019
8	E/52655/2018 With E/Cross/51124/2018 E/Misc/50872/2019	FO/51593/2019	05.12.2019	09.12.2019
9	E/53575/2018 With E/50837/2019	FO/51594/2019	05.12.2019	09.12.2019
10	E/50400/2019	FO/51595/2019	05.12.2019	09.12.2019
11	E/52550/2018	FO/51598/2019	05.12.2019	09.12.2019
12	E/52004/2018	FO/51604/2019	06.12.2019	09.12.2019
13	E/51033/2019 With E/Misc/50843/2019	FO/51614/2019	09.12.2019	13.12.2019
14	E/50865/2019 With E/Misc/50772/2019	FO/51615/2019	09.12.2019	13.12.2019
		<b>MISC ORDER</b>		
1	E/Misc/50935/2019 in E/50716/2019	MO/50896/2019	05.12.2019	09.12.2019
			 Assistant Registrar Excise Branch-DB	

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Amit(LDC)